

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 24.05.2018

ORDER NO. 112 of 2018

Hon'ble Member (J) is pleased to modify the sitting notified vide **order no. 02 of 2017 for CESTAT Chandigarh** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ashok Jindal, Member (Judicial) and Hon'ble Shri Devender Singh, Member (Technical)	From 28.05.2018 onwards (except Fridays)	Division Bench matters.
Hon'ble Shri Ashok Jindal, Member (Judicial)	For all Fridays	Single Member Bench matters
Hon'ble Shri Devender Singh, Member (Technical)	For all Fridays	Single Member Bench matters

N.B.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order



(A. Mohan Kumar)

Registrar

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Dy. Registrar